

development, adoption of ITIs by industry, corporate skill excellence centres in PPP mode, training of trainers, central mechanism of skill certification, etc. were some of the issues discussed and broad consensus was reached with a positive response from Industry.

National Board for Skill Development Certification

577. SHRI A. W. RABI BERNARD: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has decided to set up the National Board for Skill Development Certification on the lines of a similar board for education to set standards, if so, the details thereof; and

(b) whether the proposed National Board will decide the curriculum, the mode of examination and certification at different levels of training to bring about uniformity across the Board, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Government has announced establishment of a National Board for Skills Assessment and Certification in the Budget Speech 2016-17. The Board will be an autonomous professional body responsible for conducting examinations, assessments and awarding national level certificates in compliance with National Skills Qualification Framework (NSQF) for skill development courses in the country.

Aajeevika skills for girls in Puducherry

578. SHRI N. GOKULAKRISHNAN: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that not even a single girl was given training under Aajeevika Skills in 2013-14, 2014-15 and 2015-16 in Puducherry;

(b) if so, what are the reasons therefor;

(c) the percentage of skilled girls in Puducherry out of the total population and how the Ministry is trying to provide them employment opportunities; and

(d) the details of physical and financial targets set and achieved in three years preceding 2013-14?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (d) Deen Dayal

Upadhyaya Grameen Kaushalya Yojana (*erstwhile* Aajeevika Skills) is a placement linked skill development programme being undertaken for rural poor youth. It is undertaken in a Public Private Partnership (PPP) mode with Project Implementing Agency (PIA) registered with the Ministry of Rural Development. During the years 2013-14, 2014-15 and 2015-16, no skill development under the scheme was undertaken in Puducherry since projects had been completed in 2012-13 and no new projects commenced thereafter. Against the target of skilling 793 candidates in Puducherry, a total of 731 candidates were trained in FY 2012-13.

Funds for skill development scheme in Bihar

†579. SHRI RAM NATH THAKUR: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that Government has talked about providing employment to the unemployed under the Skill Development Scheme, if so, the details thereof; and

(b) the amount allocated to Bihar under the skill development scheme in the budget of 2016-17 and the places where its centres have been opened in Bihar and the number of youths likely to get employment through these centres, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) The Government has introduced Common Norms across all Skill Development Schemes being implemented by different Ministries/departments of Government of India with effect from 01.04.2016. The Common Norms provide for employment of at least 70% of successfully certified trainees under Central Skill Development Schemes/Programs.

(b) The Ministry of Skill Development and Entrepreneurship has Pradhan Mantri Kaushl Vikas Yojana (PMKVY) which is the flagship Skill Development Scheme of the Government to enable and mobilize youths to take up skill training and earn their livelihood. The scheme targets to impart skill training to 14 lakh youths and certify 10 lakh persons under Recognition of Prior Learning (RPL). PMKVY is being implemented by National Skill Development Corporation in States/UTs including Bihar. Under PMKVY a monetary award is directly credited to the bank account of trainees upon their successful training and assessment, and thus State-wise allocation is not made. Under PMKVY, there are 283 training centers operational in Bihar with 89566 persons trained as on 25.04.2016.

† Original notice of the question was received in Hindi.